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भी राजीय (जा)

## **Declaration of Assets and Liabilities**

7				/ear2023	
	, Trilak Kuma	ന്, son/day	ghter/whe of La	ate Yadusing	th.
aged	SO years, b	pelonging to	Bibar vie	than sabhas	ectt
service	and presently working as	office	Attenda	mt	
glve her	eln below the details of the a	assets (Immova	able, movable, b	ank balance, etc.) of	
myself, i	my spouse and dependants*:				

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

St No	).	Self	Spouse Name(S		-1 Dependant-	2 Dependant-3 Etc. Name
(i	) Cash	2000	3000	k   -	-	_
(11)	) Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	10001-	Permon		_	
(111)	Bonds, Debentures and Shares in companies	_	-		-	-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	_		-	-	_
(v)	Motor Vehicles (details of make, etc.)	Hero Honda 2019				
(vI)	Jewellery (give details of weight and value)	- (	31/vez-	120 SWT Subable		
(vli)	Other assets, such as values of claims / interests	-			_	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr No	).	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	_	_	·-	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		_	-	
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-			
(v)	Others (such as interest in property)	-	-	-	-	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description .	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SRIBYM Branch	RJ. 100000012	Por and Loan
	(II) Loans from financial institutions	Parna		forsonal Loan SBI
	(ill) Government Dues: (a) dues to departments dealing with government accommodation	;		
	(b) dues to departments dealing with supply of water	_		
	(c) dues to departments dealing with supply of electricity			

	(d) dues to departments		
	dealing with telephones	_	1
	(e) dues to departments dealing with government transport (including alreraft and helicopters)	-	
	(f) Other dues, if any	-	
(b)	(I) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent	Pannon DNBPK3814F	
	recourt vullibel (PAN)		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		-
1	(Iv) Property Tax	-	_
	Personal Detail F/PRAN No. :-		
nder	L PIS	BLA-736	
te of E	31rth :- 15	10197	3 (DD/MM/YYYY)
ss/Gro	oup :- C	] (A/B/C)	
lre	(Full Name e.	g. B.A.SBihar Administrative Ser	kg vice,
		r Secretariat Service etc.)	

I hereby declare that the above details are true to the best of my knowledge and belief.

Designation: Office Attendant

Department: Bihan Widham Sabha. Pama

Note:

Place: Patra

Date: 14:02.23

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.